

LIST OF STAKEHOLDERS

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

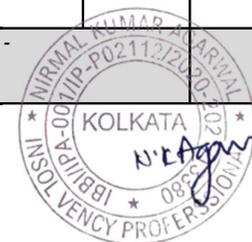
Name of the Corporate Debtor: INDORE DEWAS TOLLWAYS LIMITED

Date of Commencement of Liquidation: 25th February, 2025 (Order Received Date: 27th Feb, 2025)

List of stakeholders as on: 29th March 2025 (being the last date for submission of claims)

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	-	-	-	-	-	-	-	-	-
2	Liquidation costs incurred till date	-	-	-	-	-	-	-	-	-
3	Secured financial creditors	4	7,38,70,29,835.51	4	7,37,15,87,850.50	-	1,54,41,985.01	-	1	
4	Unsecured financial creditors	-	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	
7	Operational creditors (Government Dues)	1	1,24,20,921.00	-	-	-	1,24,20,921.00	-	2	
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	20,91,98,38,103.00	1	5,38,103.00	-	20,91,93,00,000.00	-	3	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	--	-	--	-	-	-	-	-	
Total		7	28,31,92,88,859.51	5	7,37,21,25,953.50	2	20,94,71,62,906.01	-		



Annexure-1

Name of the Corporate Debtor: INDORE DEWAS TOLLWAYS LIMITED

Date of Commencement of Liquidation: 25th February, 2025 (Order Received Date: 27th Feb, 2025)

List of stakeholders as on: 29th March 2025 (being the last date for submission of claims)

List of Secured Financial Creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	16-03-2025	85,80,35,632.30	85,80,35,632.30	TL & FITL	Yes	Yes	Refer Note 1	No	11.64	NIL	NIL	NIL	NIL	Refer Notes
2	Punjab National Bank	29-03-2025	2,42,52,41,338.32	2,42,52,41,338.32	TL & FITL	Yes	Yes	Refer Note 1	No	32.90	NIL	NIL	NIL	NIL	Refer Notes
3	India Infrastructure Finance Company Limited	21-03-2025	1,63,74,50,174.98	1,63,74,50,174.98	TL & FITL	Yes	Yes	Refer Note 1	No	22.21	NIL	NIL	NIL	NIL	Refer Notes
4	Union Bank of India	25-03-2025	2,46,63,02,689.91	2,45,08,60,704.90	TL & FITL	Yes	Yes	Refer Note 1	No	33.24	NIL	NIL	1,54,41,985.01	NIL	Refer Notes
TOTAL			7,38,70,29,835.51	7,37,15,87,850.50						99.99			1,54,41,985.01		



Note:

- 1) Security Interest taken as per Loan Sanction letter and claim submission form which is as below
Primary Security – Security Created by first charge on i) all monies including toll collected on the project highway to the credit of the Escrow Account/DSRA as per the provisions of the Concession Agreement ii) All the borrower's properties and assets excluding the Project Assets iii) All intangible assets of the Borrower not limited to the goodwill, undertaking and uncalled capital of the Borrower iv) Pledge of shares aggregating to 51% of the paid-up equity capital of the borrower, provided that any enforcement of the pledge over shares shall subject to prior approval of NHAI as provided in the Concession Agreement
A first charge by way of assignment or creation of Security Interest on i) All rights, titles, interests, benefits, claims and demands of IDTL under project documents subject to the provisions of Concession Agreement. ii) Assignment of rights in favour of the lenders in accordance with the substitution agreement in respect of financing by the senior lenders under the financing documents for the project iii) lenders to be named as loss payees in the insurance policies.
Collateral Security – Pari Passu charge on all that piece or parcel of freehold non-agricultural land admeasuring 192.50 sqm forming part of the property known as private plot no 2 or thereabouts forming part of survey no. 167/1 of Mouza Mihadi, Taluka Bhandara, District Maharashtra in the name of company
- 2) Pledge of Shares by Gayatri Projects Limited and Gayatri Infra Ventures Limited



Annexure-2

Name of the Corporate Debtor: INDORE DEWAS TOLLWAYS LIMITED

Date of Commencement of Liquidation: 25th February, 2025 (Order Received Date: 27th Feb, 2025)

List of stakeholders as on: 29th March 2025 (being the last date for submission of claims)

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Goods and Service Tax	The Assistant Commissioner, CGST & Central Excise Division-IV, Indore.	04-03-2025	1,24,20,921.00	NIL	-	-	-	-	-	-	1,24,20,921.00	-	DISPUTED AND RAISED DURING MORATORIUM



Annexure-3

Name of the Corporate Debtor: INDORE DEWAS TOLLWAYS LIMITED

Date of Commencement of Liquidation: 25th February, 2025 (Order Received Date: 27th Feb, 2025)

List of stakeholders as on: 29th March 2025 (being the last date for submission of claims)

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	SBICAP TRUSTEE COMPANY LTD	23-11-2023(CIRP)	5,38,103.00	5,38,103.00	SERVICE FEE FOR SECURITY TRUSTEE	NIL	--	-	0.01	NIL	NIL	-	NIL	
2	NATIONAL HIGHWAY AUTHORITY OF INDIA	29-03-2025	20,91,93,00,000.00	NIL	NIL	-	-	-	-	-	-	20,91,93,00,000.00	-	DISPUTED AND CONTINGENT
TOTAL			20,91,98,38,103.00	5,38,103.00					0.01			20,91,93,00,000.00		

NIRMAL KUMAR AGARWAL
 KOLKATA
 08/03/2025